

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.352/2018
And
CP No. 139/Chd/Pb/2018**

In the matter of:

Sohan Singh Aujla & Ors. ...Petitioners

Vs.

Haveli Restaurant
& Resorts Ltd. & Ors.

...Respondents

Present: Mr.Rajinder Mahajan, Advocate for petitioner.

In compliance with the order dated 11.07.2018, petitioner has filed documents in CA No.352/2018 with supporting affidavit. The same be taken on record subject to just all exceptions. CA No.352/2018 stands disposed of.

Arguments heard at the preliminary stage. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

Sept 04, 2018
subbu